

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 2804  
(To be answered on the 5<sup>th</sup> December 2019)**

**DISINVESTMENT OF AIR INDIA**

**2804. MS. MIMI CHAKRABORTY**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government has received any proposal from foreign entities on disinvestment of Air India;
- (b) if so, the details thereof and the objections of the foreign part, if any;
- (c) whether TATA group has also showed interest on Air India and if so, the details along with proposals thereof; and
- (d) whether the Government wants to run the PSU professionally towards profit making industry and if so, the details thereof?

**ANSWER**

**Minister of State (IC) in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र पक्ष)**

**(Shri Hardeep Singh Puri)**

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**(a) to (c): No sir.**

**(d): The Government is committed to the disinvestment of Air India. In order to effectively prepare Air India for disinvestment, the Government prepared a plan to bring operational and financial efficiency in Air India. This Plan focuses on the financial and operational efficiencies so that substantial increase in revenue or cost saving could be achieved. Air India Specific Alternative Mechanism (AISAM) has been reconstituted to guide the process of strategic disinvestment from time to time.**

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